

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 1369 of 2019

IN THE MATTER OF:

Kunal Finance & Credit Pvt. Ltd. & Anr.

.....Appellants

Vs.

Tirumala Projects Pvt. Ltd.

.....Respondent

Present :

For Appellant: Mr. Kunal Tandon, Ms. Richa, Advocates

**For Respondents: Mr. Dhruv Surana, Mr. Ashish Choudhury,
Advocates**

O R D E R

05.03.2020 - Learned Counsel for both sides states that the parties are trying to settle the dispute.

List the appeal for 'admission' (after notice) on **17th April, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/m